Sexual harassment of women staff of Prasar Bharati

1491. SHRI SALIM ANSARI:

SHRI JAI PRAKASH NARAYAN SINGH:

Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state :

- (a) whether it is a fact, that several women employees of Prasar Bharti have levelled sexual harassment charges against senior Doordarshan/AIR officials.,
- (b) if so, the case-wise details of sexual harassment cases reported during the last three years;
- (c) whether NCW report took strong exception to the lack of a redressal mechanism for sexual harassment complaints in Prasar Bharati; and
- (d) if so, the details thereof and action taken against senior officials of Prasar Bharati for sexual harassment?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a), (b) and (d) Yes Sir. The information is being collected and will be laid on the table of the House.

(c) The National Commission for Women (NCW) taking *suo moto* cognizance of media reports on one incident of sexual harassment in Doordarshan constituted an inquiry committee for looking into the facts and circumstances of the case. The recommendations made by the inquiry committee of NCW, include, providing resources and support to the complainant, sensitization workshops on prevention of sexual harassment for the employees, aligning the existing Women's Cell into Internal Complaints Committee (ICC), publicizing ICC, reassuring staff of the positive handling of sexual harassment complaints, sensitizing administration for addressing the complaints seriously, etc.

Digitization of Cable TV

†1492. DR. RAM PRAKASH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the percentage of cable TV digitization in four metros;

[†] Original notice of the question was received in Hindi.